



Regional Office, Gurugram (S)
Haryana State Pollution Control Board
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Tele No. 0124-2290207, 0124-2290208

No. HSPCB/GRS/2019/ 2660
To

Dated: 21/10/2019

The Registrar
National Green Tribunal ,
New Delhi
Email- Judicial-ngt@gov.in

Sub.: Regarding compliance of directions of Honorable National green tribunal in OA no 523/2019 vashali rana Chandra & others vs state of Haryana.

With reference to the subject cited ,it is submitted that the copy of status report on basis of the inspection of Badshahpur Drain conducted on dated 16-7-2019 & 17-7-2019 by the joint team of officers of (a)Gurgaon Metropolitan Development Authority, (b)HSVP, (c) Irrigation dept, (d) Municipal Corporation Gurgaon and (e) Haryana State pollution Control Board is enclosed herewith as **Annexure A** for your kind consideration please.



**Regional Officer
Gurugram Region (S)**

Endst no. HSPCB/GRS/2019/.....

dated.....

A copy of above is forwarded to Sh. Anil Grover Addl. Adv. General, Haryana (groveradvocate@rediffmail.com) for information and necessary action please.


**Regional Officer
Gurugram Region (S)**

Team Status Report regarding Original Application No. 523/ 2019 titled as Vaishali Rana Chandra & Ors Vs UOI & Ors Before Hon'ble National Green Tribunal (NGT)

The Hon'ble National Green Tribunal (NGT) vide order dated 08.01.2019 in execution application No. 52 of 2018 in OA No. 454 of 2018 already held that drain be not covered but de-silted and kept clean. Regarding that directions under section 18 (1) of Water (prevention and control of pollution) Act, 1974 were issued to the concerned departments to take necessary steps so that storm water drain are not covered, but are de-silted and kept clean.

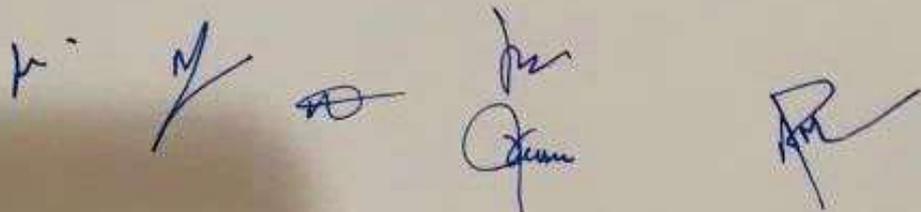
The Gurugram Metropolitan Development Authority (GMDA) is coordinating for disposal of storm water through drains with Municipal Corporation, Gurugram and HSVP in stretch of Badshahpur Drain. The Haryana Shehri Vikas Pradhikaran (HSVP) under the provision of Haryana Development and Regulation of Urban Areas Act, 1975 is the executing agency for the work on drain.

The same matter is already in the action plan submitted in compliance of the case of OA No. 454 of 2018 (MA No. 1092 of 2018) titled as Subhash Gupta & Others Vs Union of India and submitted in the form of affidavit in OA No. 06 of 2012 titled as as "Manoj Mishra & Other Vs Union of India and writ petition No. 375 of 2012 titled as Prayavaran Surakhsa Samiti Vs Union of India.

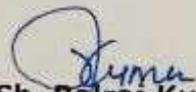
In compliance of court order dated 31.05.2019 meeting of all concerned departments was held under Chairmanship of Chief Engineer, Infra II, GMDA and all concerned department were asked to submit report. The copy of minutes of meeting dated 03-07-2019 & 18-07-2019 is enclosed as **Annexure - 1 & 2**.

Further, in reference to order dated 31.05.2019, it is submitted that joint team of the officers of GMDA, HSVP, MCG, Irrigation dept & HSPCB conducted extensive survey on Badshahpur Drain (from Vatika Chowk to Village-Gadouli Khurd) on 16-07-2019 & 17-07-2019 and following are the findings:

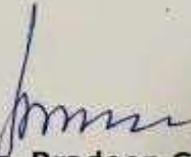
- a. The joint team identified some points where domestic effluent ending into Badshahpur Drain which needs to be diverted from the arterial storm drain / connecting the domestic effluent discharge points into sewer line. The water quality deteriorates due to mixing of domestic effluent from the identified point (**Annexure-3**) and due to accumulation of silting in the drain. The Report on qualitative and quantitative analysis (E-Flow) of the water flowing in Badshahpur drain of the points on drain and action to be taken by concerned departments is enclosed as **Annexure - 4 & 5**.



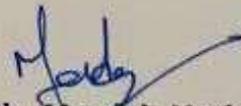
- b. The GMDA and HSVP submitted in the meeting that the concretization and boxing of the KOSHT Badshahpur Drain has been planned to have disposal of rainwater in the minimum possible time to avoid flooding due to the natural contours of the city having level difference of more than 50 mtr and if concrete channel is not constructed to maintain the required velocity, this may result to flooding in many part of the city. The GMDA emphasis that they have made efforts to harvest the rainwater in the forest area by recharging to minimize the run off in drain. The details are mentioned in Minutes of meeting held on dated 18-07-2019 regarding compliance of OA No. 523 of 2019 titled as Vaishali Rana Chandra & Ors Vs UOI & Ors order dated 31.05.2019. However Haryana state pollution control board is of opinion that the concretization and boxing of drain reduces the ground water recharge to great extend.
- c. The flow carrying capacity of drain which was reducing at the stretch in village - Khandsa due to falling of the structure in the alignment of Badshapur drain has now been rectified by constructing the drain as per designed capacity in this stretch.



Sh. Balraj Kumar,
SDE, GMDA



Sh. Pradeep Godara,
SDE, HSVP



Sh. Manish Yadav,
SDO, Irrigation



Sh. Ranul Khan,
J.E., MCG



Sh. Navneet Bhardwaj,
AEE, HSPCB



Sh. Ajay Singh, AEE
HSPCB



GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY

Letter No. E-221021/01/2019-Infra-II/1649

To,

Date: 17.07.2019

Sh. Shakti Singh,
Regional Officer (South)
HSPCB, Gurugram.

Sub: - Minutes of meeting held on dated 03-07-2019 regarding compliance of OA No. 523 of 2019 titled as Vaishali Rana Chandra & Ors Vs UOI & Ors order dated 31.05.2019 in Hon'ble NGT, New Delhi.

Please find enclosed herewith MOM of the meeting held with all the concerned departments. The next meeting to review the action taken on the points discussed will be held in this office on 18-07-2019 at 10:30 AM.

You are requested to circulate the agenda to all, to attend the meeting along with required action taken report for compilation and submission of reply to the NGT.

This may be treated as most urgent please.

DA/ as above

(Lalit Arora)

Chief Engineer (Infra-II)
Gurugram Metropolitan Development Authority
Gurugram

A copy of above is forwarded to the following for information and further necessary action please.

1. Chief Executive Officer, GMDA, Gurugram.
2. ACE, HSVP, Gurugram.
3. Superintending Engineer, (Infra-II), GMDA, Gurugram.
4. Superintending Engineer-I, HSVP, Gurugram.
5. Superintending Engineer-II, HSVP, Gurugram.

Sub.: Minutes of meeting held on dated 03-07-2019 regarding compliance of OA No. 523 of 2019 titled as Vaishali Rana Chandra & Ors Vs UOI & Ors order dated 31.05.2019 in Hon'ble NGT, New Delhi.

Ref.: NGT Order dated 31.05.2019 in OA No. 523 of 2019 titled as Vaishali Rana Chandra & Ors Vs UOI & Ors.

A Meeting was held on dated 03-07-2019 in the office of Chief Engineer Infra-II, GMDA, Gurugram along with officers of Regional Office Gurugram Region (South) HSPCB, the court order direction was discussed that a report is to be submitted in NGT with in a period of one month on grievance of applicant regarding concretization and boxing of the KOSHT-Badshahpur Drain in District Gurgaon. The grievance of applicant relied upon an article titled 'Gurugram's acqua doom' dated 23.03.2019 published in Tribune. (Detail mentioned in order dated 31-05-2019)

In view of the compliance of NGT order dated 31.05.2019 following decision has been taken

- a) The **HSVP** will submit the latest status report regarding carrying capacity and bottlenecking issue of water during rainfall in 600 m stretch of Badshahpur Drain in village khandsa Gurgaon which leads to water logging during rainfall within 3 days.
- b) The **MCG** will submit the report on encroachment due to urban sprawl in the said area and thus reducing the carrying capacity in 600 m stretch of Badshahpur Drain in village khandsa Gurgaon within 3 days.
- c) The joint team of **GMDA, HSVP, MCG, HSPCB & irrigation department** will report on the e-flow of water in the drain within 15 days.
- d) The **GMDA, HSVP, MCG, HSPCB & irrigation department** will submit impact of concretization and boxing of the KOSHT-Badshahpur Drain on groundwater recharge within 3 days.

Sub.: Minutes of meeting held on dated 18-07-2019 regarding compliance of OA No. 523 of 2019 titled as Vaishali Rana Chandra & Ors Vs UOI & Ors order dated 31.05.2019 in Hon'ble NGT, New Delhi.

Ref.: NGT Order dated 31.05.2019 in OA No. 523 of 2019 titled as Vaishali Rana Chandra & Ors Vs UOI & Ors.

A Meeting was held on dated 18-07-2019 in the office of Chief Engineer Infra-II, GMDA, Gurugram along with officers of Regional Office Gurugram Region (South) HSPCB, the court order direction was discussed that a report is to be submitted in NGT with in a period of one month on grievance of applicant regarding concretization and boxing of the KOSHT-Badshahpur Drain in District Gurgaon. The grievance of applicant relied upon an article titled 'Gurugram's acqua doom' dated 23.03.2019 published in Tribune. (Detail mentioned in order dated 31-05-2019).

1. The joint team of **GMDA, HSVP, MCG, HSPCB & irrigation department** visited Badshahpur drain from Vatika chowk to Gadauli Stretch on dated 16-07-2019 and 17-07-2019. The team collected samples of the drain and data for qualitative and quantitative analysis of the water flowing in Badshahpur drain. The report will be submitted with in next 5 days.
2. The joint team identified points on drain which needs to be diverted/plugged by the concerned agency to avoid domestic effluent into the SWD. The list is enclosed.
3. The HSVP is removing the bottlenecking in the stretch of village khandsa Gurgaon of Badshahpur Drain. Now, only 30-35 mtr. stretch is pending on which construction work is in progress.
4. The **GMDA, HSVP** emphasis the fact that the concretization and boxing of the KOSHT-Badshahpur Drain has been planned, so as to have disposal of rainwater in the minimum possible time to avoid flooding. The natural contours of the city are descending from North East to South West having level difference of more than 50 mtr. And if concrete channel is not constructed to maintain the required velocity, this may result to flooding in many part of the city. However, efforts are being made to arrest the rainwater in the forest area by recharging to minimise the run off.
5. The MCG will remove encroachment around the Badshahpur drain and submit action taken report within 7 days.


XGN
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**Inspection detail of Badshahpur Drain SWD Leg-III
(from Vatika Chowk to Village-Gadouli)
Joint Inspection conducted on 16-07-2019 & 17-07-2019 by the officers of GMDA,HSVP,MCG,Irrigation & HSPCB.**

Sr. No.	Point/ Location on Map	Location of Monitoring point on Badshahpur Drain	Source of Discharge	Stagnant/ Flow	Discharge Quantity (MLD) at specific point	Discharge (Direct or Indirect)	Inspection Status	Action required to be taken
1	A	At Vatika Chowk, Gurugram to Sohna Road, Gurugram At N 28° 24.055' E077°02.689,	Domestic Sewage Effluent generating from Village-Ghata, HSVP Strom Water Drain generating from village Wazirabad near sectore56,57 Red light.	Continuous flow	Measured by GMDA	-	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 with collection of effluent sample from the drain and analysis report is awaited.	Required to divert the discharge generating from Village-Ghata, village Wazirabad into main master sewer line which is having terminal treatment facility. HSVP/MCG
3	B	At Fazlipur Pulla Near Spaze Privy Gurugram Fazlipur to Behrampur Road N 28° 24.613' E 077° 02.662'	Domestic Sewage Effluent generating from Village-Ghata, HSVP Strom Water Drain generating from village Wazirabad near sectore56,57 Red light.	Continuous flow	Cannot be measured due to site conditions	-	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 with collection of effluent sample from the drain and analysis report is awaited.	Required to divert the discharge generating from Village-Ghata, village Wazirabad into main master sewer line which is having terminal treatment facility. HSVP/MCG
4	C	Illegal cottage type colony operated by Sh. Surrender 9811210273 adjacent to STP Behrampur N28° 25'0.29424" E77°2'0.32784"	Domestic Sewage Effluent generating from the said illegal established and occupied colony operated by Sh. Surrender 9811210273 adjacent to STP Behrampur at Village-Fazlipur disposing directly into Badshahpur Drain at current location	Continuous flow	0.5 MLD	Direct	Jointly inspected by HSPCB & HSVP on dated 08-04-2019 and found that Domestic Sewage Effluent of the untreated generating from the said illegal established and occupied colony operated by Sh. Surrender 9811210273 adjacent to STP Behrampur at Village-Fazlipur disposing directly into Badshahpur Drain at current location	Required to initiate and plugging of the entry of the untreated domestic effluent of illegal colony going directly into Badshahpur Drain. MCG
5	D	Provision of bypass in both of the STPs at Behrampur of 120 MLD & 50 MLD capacity STP N 28° 25'4.78308", E 77° 1' 58.73232"	Untreated domestic effluent/sludge coming from inlet of both the STPs	Dry	-	-	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 and previously on dated 08-04-2019 and found that the GMDA is having untreated provision of bypassing the untreated sewage stream going directly into effluent/sludge via 2 no. of concrete trenches Badshahpur Drain.	Required to plugging in of both the concrete trenches provided as bypass provision being the untreated domestic effluent stream going directly into Badshahpur Drain. GMDA/HSVP
6	E	M/s STP 50 MLD GMDA Behrampur, Gurugram, N 28° 25.190', E 077° 01.949'	Treated domestic effluent coming from final outlet of STP installed of 50 MLD capacity	Continuous flow	41.5 MLD	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 with already collection of effluent sample on dated 23-03-2019 from final outlet of STP meeting to Badshahpur Drain via concrete trench with having the effluent parameters within the prescribed limits as per analysis report released by HSPCB lab vide A/R no. 1037 dated 30-03-2019.	Ensuring proper operation of STP. GMDA

7	F	M/s STP 120 MLD GMDA, Behrampur Road, Behrampur, GGN, N 28° 25' 208" , E 077° 01.935"	Treated domestic effluent coming from final outlet of STP installed of 120 MLD capacity	Continuous flow	102 MLD	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 with already collection of effluent sample on dated 23-03-2019 from final outlet of STP meeting to Badshahpur Drain via. concrete trench with having the effluent parameters within the prescribed limits as per analysis report released by HSPCB lab vide A/R no. 1036 dated 30-03-2019.	Ensuring proper operation of STP. GMDA
8	G	From HSVP storm water Drain generating from Tikri Village passing subhash chowk & Sohna Road with further Meeting to Badshahpur Drain in front of STP Behrampur N 28°25.165' E 077° 01.959'	Domestic Sewage Effluent generating from Village-Tikri & commercial & residential establishments located at vatka chowk to subhash chowk	Continuous flow	16.5 MLD	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 and previously Jointly inspected by HSPCB, HSIDD, GMDA, HSVP & MCG with collection of effluent sample from HSVP storm water drain with having the effluent parameters exceeding the prescribed limits as per analysis report released by HSPCB lab vide A/R no. 1035 dated 30-03-2019.	Required to divert the discharge generating from Village-Tikri into master sewer line GMDA/HSVP
9	H	From Badshahpur Drain after addition of Discharge from both of the STPs at Behrampur, Gurugram N 28° 25.231' , E 077° 01.929'	Domestic Sewage Effluent generating from Village-Ghata, HSVP Storm Water Drain generating from village Wazirabad near sector 56, 57 Red light and add on of Discharge from both of the STPs at Behrampur, Gurugram at the current location	Continuous flow	Measured by GMDA	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 with collection of effluent sample from the drain and analysis report is awaited.	The drain is having open hole. Traces of disposal found through tankers in odd hours MCG
10	I	Illegal cottage adjacent to leg 3 at Tikri behind Unitech commercial Project with having approx 250 cottage C/o Naveen 9310028405 N28°25'23.94192" E 77°1'40.85148"	Domestic Sewage Effluent generating from the said illegal established and occupied colony operated by Sh. Naveen 9310028405 adjacent to leg 3 at Tikri behind Unitech commercial Project with further disposing the domestic effluent directly into Badshahpur Drain at current location	Continuous flow	0.7 MLD	Direct	Jointly inspected by HSPCB & HSVP on dated 08-04-2019 and found that Domestic Sewage Effluent generating from the said illegal established and occupied colony operated by Sh. Naveen 9310028405 adjacent to leg 3 at Tikri behind Unitech commercial Project with further disposing stream the domestic effluent directly into Badshahpur Drain at current location	Required to initiate action against the establishment of illegal colony and MCG/HSVP to plug the said entry of the untreated domestic effluent going directly into Badshahpur Drain. MCG/HSVP
11	J	New under construction plotted colony with sewer laid down to HSVP storm water drain passing over to Badshahpur Drain N 28°25'25.37724" E 77°1'37.6482"	Presently there is no discharge as the plotted colony construction and laying down of illegal sewerage line is under progress	Dry			Jointly inspected by HSPCB & HSVP on dated 08-04-2019 and found that the construction of plotted colony and laying down of illegal sewerage line is under progress for illegal disposal of Domestic Sewage Effluent generating from the said colony into HSVP storm drain at the said location of Badshahpur Drain.	Required to initiate the appropriate action against the illegal plotted colony with further disconnecting the said sewerage line from the said HSVP storm water drain. MCG/HSVP

12	K	Sewer concrete trench carrying domestic effluent generating from near by subhash chowk road and further meeting to HSVP drain behind wine shops at subhash chowk to hero honda chowk road N 28° 25' 28.26624" E 77° 1' 29.68068"	Domestic effluent generating from near by area of subhash chowk further meeting to HSVP drain behind wine shops at subhash chowk to hero honda chowk road.	Continuous flow	0.5 MLD	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 and previously jointly inspected by HSPCB & HSVP on dated 08-04-2019 and found that Sewer concrete trench carrying Domestic Effluent generating from near by area of subhash chowk further meeting to HSVP drain behind wine shops at subhash chowk to hero honda chowk road.	Required to block and to further divert the said discharge into master sewer line. HSVP
13	L	From HSVP storm water drain generating from sector 30, 31, Jharsa, Islampur at subhash chowk to Hero Honda Chowk Road near M/s HCG, CNG Pump station, Marble Markets sector-34, Gurugram N 28° 25' 7.19", E 077° 01.250"	Domestic Sewage Effluent generating from sector 30 & 31, Village- Jharsa, Village- Islampur.	Continuous flow	8.5 MLD	Direct	Jointly inspected by HSPCB, HSIIDC, GMDA, HSVP & MCG with collection of effluent sample from HSVP storm water drain with having the effluent parameters exceeding the prescribed limits as per analysis report released by HSPCB lab vide A/R no. 1039 dated 30-03-2019.	Required to divert the discharge generating from sector 30 & 31, Village- Jharsa, Village- Islampur. GMDA/HSVP
14	M	From HSVP storm water drain generating from Hero Honda chowk, Rajiv Chowk after Naharpur Rupa culvert at sector-34 merging to Badshahpur Drain N 28° 25' 7.97", E 077° 00.671"	Domestic Sewage Effluent generating from Hero Honda chowk, Rajiv Chowk & Village - Naharpur Rupa	Continuous flow	2 MLD	Direct	Jointly inspected by HSPCB, HSIIDC, GMDA, HSVP & MCG with collection of effluent sample from HSVP storm water drain with having the effluent parameters exceeding the prescribed limits as per analysis report released by HSPCB lab vide A/R no. 1040 dated 30-03-2019.	Required to divert the discharge generating from Hero Honda chowk, Rajiv Chowk & Sector 34. GMDA/HSVP
15	N	Sewage waste from group of rooms made by Advocate Tanwar side by Bestech orient project adjacent to NH-48. N28°25'47.94528" E 77°0'29.02428"	Domestic Sewage Effluent generating from group of rooms made by Advocate Tanwar side by Bestech orient Project	Intermittent flow	0.1 MLD	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 and jointly inspected by HSPCB & HSVP on dated 08-04-2019 and found that the Domestic Sewage Effluent generating from group of rooms made by Advocate Tanwar side by Bestech orient Project discharging into Badshahpur drain at the said location adjacent to NH-48.	Required to initiate the appropriate action against the said residential facility with further disconnecting the said sewerage line left over Badshahpur drain MCG/HSVP
16	O	From Badshahpur Drain after mixing of both HSVP storm water Drains at NH-48, Near Bestech orient project, Gurugram N 28° 25' 8.05", E 077° 00.360"	Domestic Sewage Effluent generating from all points & sources mentioned above from point A to N	Continuous flow	Measured by GMDA	-	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 with collection of effluent sample from the drain and analysis report is awaited.	Required to divert the discharge generating from the said Villages & unauthorized residential colony as mentioned above into main master sewer line which is having terminal treatment facility. MCG/HSVP
17	P	Near NH-48 of Village - Khandasa, Gurugram	Village - Khandasa	Continuous	Approx 0.5MLD	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019.	Required to divert the discharge generating from Village-Khandasa and establishment of STP for the village. MCG
18	Q	Near Shiv Mandir of Village - Khandasa, Gurugram	Village - Khandasa	Continuous	Approx MLD	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019.	Required to divert the discharge generating from Village-Khandasa and establishment of STP for the village area. MCG
19	R	near Carlton Overseas, Village - Khandasa, gurugram	Village - Khandasa	Continuous	Approx MLD	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019.	Required to divert the discharge generating from Village-Khandasa and establishment of STP for the village area. MCG

20	S	Near Socomec Pvt Ltd, Plot No. 758, Sector 37, Gurugram	Village - Khandsa	Mohammadpur	Continuous	Approx MLD	1.5	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019.	Required to divert the discharge generating from Village-Mohammadpur and establishment of STO for the village area. MCG
21	T	Near Plot No. 970 of Sector - 37, CETP Gurugram		Sewer of Sector - 37, Gurugram	Continuous	Approx MLD	1.5	Indirect	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019.	Required to divert the discharge generating from Sector-37 into main master sewer line which is having terminal treatment facility. MCG
22	U	H point of GMDA on Badshahpur Drain behind sector-37, Gurugram		Khandsa sector-37, Mohammadpur	Continuous	Not measured due to site condition	-	-	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019 with collection of sample from drain and analysis report is awaited.	
23	V	Near Bus Stop at Village - Gaduail Kalan, Gurugram		Village - Gaduail Kalan,	Continuous	Approx MLD	2	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019.	Required to divert the discharge generating from Village-Gaduail Kalan and establishment of STP for the village area. MCG
24	W	Near Bus Stop of Village - Gaduail Khurd, Gurugram		Village - Gaduail Khurd,	Continuous	Approx MLD	2	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019.	Required to divert the discharge generating from Village-Gaduail Khurd and establishment of STP for the village area. MCG
25	X	HSIIDC pucca nalha in Village - Bamroli, Gurugram		Village - Shih Sikanterpur	Continuous	Approx MLD	2	Direct	Jointly inspected by Officers of HSPCB on dated.	Required to divert the discharge generating from Village-Shih & Sikanterpur and establishment of STP for the village area. MCG
26	Y	Disposal of effluent carrying HSIIDC Pakka Nalaha near railway culvert at Village - Gaduail into Badshahpur Drain		IMT Manesar and nearby villages	Continuous	Approx MLD	55	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019 with collection of sample from drain and analysis report is awaited.	Required to operate CETP properly and plugging of bypass arrangement in CETP and diverting the discharge generating from Village-Shih & Sikanterpur. GMDA/HSIIDC/MCG



GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY

Attendance Sheet for OA No 523 of 2019 Vanshali Rana Choudhary & others.

on 18/7/19 at 10:15 am in the office of Sh. Lalit Arora CE Infra-2 GMDA

Sr. No	Name of the Officer	Designation	Email ID	Contact Number	Signature
1	Sh. Lalit Arora	CE Infra-2			
2	Shakti Singh	RO GAN(S)	hspxbrogrvs@gov.in	941238007	
3	Rajesh Bansal	SE GMDA	se3.gmda@gov.in	9717932333	
4	Maj Shaveta	XEN HSUP	xen6hsup@ggm@gmail.com	7503002999	
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**Inspection detail of Badshahpur Drain SWD Leg-III
(from Vatika Chowk to Village-Gadouli) Joint inspection conducted on 16-07-2019 & 17-07-2019 by the officers of GMDA,HSVP,MCG,Irrigation & HSPCB.**

Sr. No.	Point/ Location on Map	Location of Monitoring point on Badshahpur Drain	Source of Discharge	Stagnant/ Flow	Discharge Quantity (MLD) at specific point	Discharge (Direct or Indirect)	Inspection Status	Action required to be taken
1	A	At Vatika Chowk, Gurugram to Sohna Road, Gurugram At N 28° 24.055' E077°02.689,	Domestic Sewage Effluent generating from Village-Ghata, HSVP Stom Water Drain generating from village Wazirabad near sectore56,57 Red light.	Continuous flow	Measured by GMDA	-	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 with collection of effluent sample from the drain and analysis report is awaited.	Required to divert the discharge generating from village Ghata, Wazirabad into main master sewer line which is having terminal treatment facility. HSVP/MCG
3	B	At Fazilpur Pulia Near Spaze Privy Gurugram Fazilpur to Behrampur Road N 28° 24.613' E 077° 02.662'	Domestic Sewage Effluent generating from Village-Ghata, HSVP Stom Water Drain generating from village Wazirabad near sectore56,57 Red light.	Continuous flow	Cannot be measured due to site conditions	-	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 with collection of effluent sample from the drain and analysis report is awaited.	Required to divert the discharge generating from village Ghata, Wazirabad into main master sewer line which is having terminal treatment facility. HSVP/MCG
4	C	Illegal cottage type colony operated by Sh. Surender 9811210273 adjacent to STP Behrampur N28° 25'0.29424" E77°2'0.32784"	Domestic Sewage Effluent generating from the said illegal established and occupied colony operated by Sh. Surender 9811210273 adjacent to STP Behrampur at Village-Fazilpur disposing directly into Badshahpur Drain at current location	Continuous flow	0.5 MLD	Direct	Jointly inspected by HSPCB & HSVP on dated 08-04-2019 and found that Domestic Sewage Effluent generating from the said illegal established and occupied colony operated by Sh. Surender 9811210273 adjacent to STP Behrampur at Village-Fazilpur disposing directly into Badshahpur Drain at current location	Required to initiate and plugging of the entry of the untreated domestic effluent of illegal colony going directly into Badshahpur Drain. MCG
5	D	Provision of bypass in both of the STPs at Behrampur of 120 MLD & 50 MLD capacity STP N 28° 25'4.78308", E 77° 1' 58.73232"	Untreated domestic effluent/sludge coming from inlet of both the STPs	Dry	-	-	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 and previously jointly inspected by HSPCB & HSVP on dated 08-04-2019 and found that the GMDA is having provision of bypassing the untreated sewage effluent/sludge via 2 no. of concrete trenches directly into Badshahpur Drain.	Required to plugging in of both of the concrete trenches provided as bypass provision being the untreated domestic effluent stream going directly into Badshahpur Drain. GMDA/HSVP

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6	E	M/s STP 50 MLD GMDA Behrampur, Gurugram, N 28° 25.190', E 077° 01.949'	Treated domestic effluent coming from final outlet of STP installed of 50 MLD capacity	Continuous flow	41.5 MLD	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 with already collection of effluent sample on dated 23-03-2019 from final outlet of STP meeting to Badshahpur Drain via. concrete trench with having the effluent parameters within the prescribed limits as per analysis report released by HSPCB lab vide A/R no. 1037 dated 30-03-2019.	Ensuring proper operation of STP. GMDA
7	F	M/s STP 120 MLD GMDA, Behrampur Road, Behrampur, GGN, N 28° 25.208' , E 077° 01.935'	Treated domestic effluent coming from final outlet of STP installed of 120 MLD capacity	Continuous flow	102 MLD	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 with already collection of effluent sample on dated 23-03-2019 from final outlet of STP meeting to Badshahpur Drain via. concrete trench with having the effluent parameters within the prescribed limits as per analysis report released by HSPCB lab vide A/R no. 1036 dated 30-03-2019.	Ensuring proper operation of STP. GMDA
8	G	From HSVP storm water Drain generating from Tikri Village passing subhash chowk & Sohna Road with further Meeting to Badshahpur Drain in front of STP Behrampur N 28°25.165' E 077° 01.959'	Domestic Sewage Effluent generating from Village-Tikri & commercial & residential establishments located at vatika chowk to subhash chowk	Continuous flow	6.5 MLD	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 and previously Jointly inspected by HSPCB, HSIIDC, GMDA, HSVP & MCG with collection of effluent sample from HSVP storm water drain with having the effluent parameters exceeding the prescribed limits as per analysis report released by HSPCB lab vide A/R no. 1035 dated 30-03-2019.	Required to divert the discharge generating from Village-Tikri into master sewer line GMDA/HSVP
9	H	From Badshahpur Drain after add on of Discharge from both of the STPs at Behrampur, Gurugram N 28° 25.231' , E 077° 01.929'	Domestic Sewage Effluent generating from Village-Ghata, HSVP Storm Water Drain generating from village Wazirabad near sectore56, 57 Red light and add on of Discharge from both of the STPs at Behrampur, Gurugram at the current location	Continuous flow	Measured by GMDA	-	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 with collection of effluent sample from the drain and analysis report is awaited.	The drain is having open hole. Traces of disposal found through tankers in odd hours MCG

10	I	Illegal cottage adjacent to leg3 at Tikri behind Unitech commercial Project with having approx 250 cottage C/o Naveen 9310028405 N28°25'23.94192" E 77°1'40.85148"	Domestic Sewage Effluent generating from the said illegal established and occupied colony operated by Sh. Naveen 9310028405 adjacent to leg3 at Tikri behind Unitech commercial Project with further disposing the domestic effluent directly into Badshahpur Drain at current location	Continuous flow	0.7 MLD	Direct	Jointly inspected by HSPCB & HSVP on dated 08-04-2019 and found that Domestic Sewage Effluent generating from the said illegal established and occupied colony operated by Sh. Naveen 9310028405 adjacent to leg3 at Tikri behind Unitech commercial Project with further disposing the domestic effluent directly into Badshahpur Drain at current location	Required to initiate action against the establishment of illegal colony and MCG/HSVP to plug the said entry of the untreated domestic effluent stream going directly into Badshahpur Drain. MCG/HSVP
11	J	New under construction plotted colony with sewer laid down to HSVP storm water drain passing over to Badshapur Drain N 28°25'25.37724" E 77°1'37.6482"	Presently there is no discharge as the plotted colony construction and laying down of illegal sewerage line is under progress	Dry	-	-	Jointly inspected by HSPCB & HSVP on dated 08-04-2019 and found that the construction of plotted colony and laying down of illegal sewerage line is under progress for illegal disposal of Domestic Sewage Effluent generating from the said colony into HSVP storm drain at the said location of Badshahpur Drain.	Required to initiate the appropriate action against the illegal plotted colony with further disconnecting the said sewerage line from the said HSVP storm water drain). MCG/HSVP
12	K	Sewer concrete trench carrying domestic effluent generating from near by subhash chowk road and further meeting to HSVP drain behind wine shops at behind wine shops at subhash chowk to hero honda chowk road N 28° 25' 28.26624" E 77°1'29.68068"	Domestic effluent generating from near by area of subhash chowk further meeting to HSVP drain behind wine shops at subhash chowk to hero honda chowk road.	Continuous flow	0.5 MLD	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 and previously jointly inspected by HSPCB & HSVP on dated 08-04-2019 and found that Sewer concrete trench carrying Domestic Effluent generating from near by area of subhash chowk further meeting to HSVP drain behind wine shops at subhash chowk to hero honda chowk road.	Required to block and to further divert the said discharge into master sewer line. HSVP
13	L	From HSVP storm water drain generating from sector 30, 31, Jharsa, Islampur at subhash chowk to Hero Honda Chowk Road near M/s HCG, CNG Pump station, Marble Markets sector-34, Gurugram N 28° 25.719', E 077° 01.250'	Domestic Sewage Effluent generating from sector 30 & 31, Village- Jharsa, Village-Islampur.	Continuous flow	8.5 MLD	Direct	Jointly inspected by HSPCB, HSIIDC, GMDA, HSVP & MCG with collection of effluent sample from HSVP storm water drain with having the effluent parameters exceeding the prescribed limits as per Jharsa, Village-Islampur. analysis report released by HSPCB lab vide A/R no. 1039 dated 30-03-2019.	Required to divert the discharge generating from sector 30 & 31, Village- Jharsa, Village-Islampur. GMDA/HSVP
14	M	From HSVP storm water drain generating from Hero Honda chowk, Rajiv Chowk after Naharpur Rupa culvert at sector-34 merging to Badshahpur Drain N 28° 25.797' .E.077° 00.671	Domestic Sewage Effluent generating from Hero Honda chowk, Rajiv Chowk & Village - Naharpur Rupa	Continuous flow	2 MLD	Direct	Jointly inspected by HSPCB, HSIIDC, GMDA, HSVP & MCG with collection of effluent sample from HSVP storm water drain with having the effluent parameters exceeding the prescribed limits as per Chowk & Village-Naharpur analysis report released by HSPCB lab vide A/R no. 1040 dated 30-03-2019.	Required to divert the discharge generating from Hero Honda chowk, Rajiv Chowk & Village-Naharpur Sector 34. GMDA/HSVP

15	N	Sewage waste from group of rooms made by Advocate Tanwar side by Bestech orient project adjacent to NH-48. N28°25'47.94528" E 77°0'29.02428"	Domestic Sewage Effluent generating from group of rooms made by Advocate Tanwar side by Bestech orient Project	Intermittent flow	0.1 MLD	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 and Jointly inspected by HSPCB & HSVP on dated 08-04-2019 and found that the Domestic Sewage Effluent generating from group of rooms made by Advocate Tanwar side by Bestech orient Project discharging into Badshahpur drain at the said location adjacent to NH-48.	Required to initiate the appropriate action against the said residential facility with further disconnecting the said sewerage line left over drain Badshahpur MCG/HSVP
16	O	From Badshahpur Drain after mixing of both HSVP storm water Drains at NH-48, Near Bestech orient project, Gurugram N 28° 25.805', E 077° 00.360'	Domestic Sewage Effluent generating from all points & sources mentioned above from point A to N	Continuous flow	Measured by GMDA	-	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. & MCG on dated 16-07-2019 with collection of effluent sample from the drain and analysis report is awaited.	Required to divert the discharge generating from the said Villages & unauthorized residential colony as mentioned above into main master sewer line which is having terminal treatment facility. MCG/HSVP
17	P	Near NH-48 of Village - Khandsa, Gurugram	Village - Khandsa	Continuous	Approx 0.5MLD	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019 .	Required to divert the discharge generating from Village-Khandsa and establishment of STP for the village. MCG
18	Q	Near Shiv Mandir of Village - Khandsa, Gurugram	Village - Khandsa	Continuous	Approx MLD	1 Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019 .	Required to divert the discharge generating from Village-Khandsa and establishment of STP for the village. MCG
19	R	near Carlton Overseas, Village - Khandsa, gurugram	Village - Khandsa	Continuous	Approx MLD	1 Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019 .	Required to divert the discharge generating from Village-Khandsa and establishment of STP for the village. MCG
20	S	Near Socomec Pvt Ltd, Plot No. 758, Sector 37, Gurugram	Village - Mohhammadpur Khandsa	Continuous	Approx MLD	1.5 Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019 .	Required to divert the discharge generating from Village-Mohammadpur and establishment of STO for the village. MCG
21	T	Near Plot No. 970 of Sector - 37, CETP Gurugram	Sewer of Sector - 37, Gurugram	Continuous	Approx MLD	1.5 Indirect	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019 .	Required to divert the discharge generating from Sector-37 into main master sewer line which is having terminal treatment facility. MCG
22	U	H point of GMDA on Badshahpur Drain behind sector-37, Gurugram	Khandsa sector-37, Mohammadpur	Continuous	Not measured due to site condition	-	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019 with collection of sample from drain and analysis report is awaited.	- MCG

23	V	Near Bus Stop at Village - Gaduuli Kalan, Gurugram	Village - Gaduuli Kalan,	Continuous	Approx MLD 2	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019 .	Required to divert the discharge generating from Village-Gaduuli Kalan and establishment of STP for the villane area. MCG
24	W	Near Bus Stop of Village - Gaduuli Khurd, Gurugram	Village - Gaduuli Khurd,	Continuous	Approx MLD 2	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019 .	Required to divert the discharge generating from Village-Gaduuli Khurd and establishment of STP for the villane area. MCG
25	X	HSIIDC pucca nalha in Village - Bamrolli, Gurugram	Village - Sihi Sikanderpur	Continuous	Approx MLD 2	Direct	Jointly inspected by Officers of HSPCB on dated .	Required to divert the discharge generating from Village-Shihi & Sikanderpur and establishment of STP for the villane area. MCG
26	Y	Disposal of effluent carrying HSIIDC Pakka Nalah near railway culvert at Village - Gaduuli into Badshahpur Drain	IMT Manesar and nearby villages	Continuous	Approx MLD 55	Direct	Jointly inspected by HSPCB, GMDA, HSVP, Irrigation Deptt. on dated 17-07-2019 with collection of sample from drain and analysis report is awaited.	Required to operate CETP properly and plugging of bypass arrangement in CETP and diverting the discharge generating from Village-Shihi & Sikanderpur. GMDA /HSIIDC /MCG

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**Quantitative analysis of Discharge in Badshahpur Drain SWD Leg-III
(from Vatika Chowk to NH-48 junction)**

Date: 23.03.2019

Sr. No	Monitoring Location point with time	Discharge Measurement Detail									
		Latitude & longitude	Distance in \Mtr	Time in second	Velocity in Mtr/Second	Width of channel (Mtr)	Depth of water (Mtr)	Water way area (sqm)	Discharge (cum/Second (A)	Discharge Cum (A)	Discharge in MLD (Ax 86.55)
1	Near Vatika Chowk (At SPR culvert near cherish Banquet SPR road, Gurugram)	N 28°24.060' E 077°02.516'	28	400	0.07	3.5	0.48	1.68	0.1176s	20.34	
2	Near NH-8 Junction point (After mixing of HSVP branch storm Drain coming from Sector-34 at NH-48, Near Bestech orient, Gurugram)	N 28° 25.805' E 077O 00.s360	42.5	455	0.093	4.3	1.9	8.17	0.76		
			42.5	280	0.15	4.75	1.9	9.02	1.35	182.62	
									Total=2.11		

Qualitative analysis of Discharge in Badshahpur Drain SWD Leg-III (from Vatika Chowk to NH-48 junction)

Sr. No.	Points on Graph/Map	Monitoring Location	Latitude & Longitude	Date of sample collection	HSPCB Laboratory Analysis Report No. & Date	Colour	Odour	pH	Suspended Solids (mg/l)	BOD (mg/l)	COD (mg/l)	O & G (mg/l)	Conductivity (us/cm)	Iron as Fe (mg/l)	Phosphate as P (mg/l)	Zinc as Zn (mg/l)	Nickel as Ni (mg/l)	Hexavalent Chromium as Cr+6 (mg/l)	Total Chromium as Cr (mg/l)	Ammonical Nitrogen (as N) (mg/l)
1	A	At Vatika Chowk after merging of effluent stream generating from VPO Badshapur, Gurugram	N 28° 24.055' E 077° 02.689	23.03.2019	1032 dt 30.03.2019	Dark Greyish	Bad	7	228	125	344	13	2220	0.3	2.9	ND	ND	ND	31.6	
2	B	At SPR culvert near cherish Banquet SPR road, Gurugram	28°24.060' E 077° 02.516'	23.03.2019	1033 dt 30.03.2019	Blakish	Bad	7.1	224	130	384	ND	2030	ND	4.1	ND	ND	ND	38.6	
3	C	At Fazlipur Pulia Near Spaze Privy Gurugram Fazlipur to Behrampur Road	N 28° 24.613' E 077° 02.662'	23.03.2019	1034 dt 30.03.2019	Light Greyish	Mild	7.1	134	55	156	4	1470	ND	1.2	ND	ND	ND	11.4	
5	E	From HSVP storm Drain generating from Tikri Village Meeting to Badshapur Drian in front of Behrampur, GGN	N 28°25.165' E 077° 01.959'	23.03.2019	1035 dt 30.03.2019	Dark Greyish	Bad	6.8	202	120	352	11	1990	ND	3.8	ND	ND	ND	29.6	
6	F	M/s STP 120 MLD GMDA, Behrampur Road, Behrampur, GGN	N 28° 25.208' E 077°01.935'	23.03.2019	1036 dt 30.03.2019	Almost Colourless	Odourless	7	29	13	48	ND	1240	-	-	-	-	-	2.6	
7	G	M/s STP 50 MLD GMDA Behrampur, Gurugram	N 28° 25.190' E 077° 01.940'	23.03.2019	1037 dt 30.03.2019	Almost Colourless	Mild	7.6	35	14	56	ND	1170	-	-	-	-	-	3.8	
8	H	From Badshapur Drain after add on of Discharge from both STPs at Behrampur, Gurugram	N 28° 25.231' E 077°01.929'	23.03.2019	1038 dt 30.03.2019	Blakish	Bad	6.9	268	105	232	14	1340	ND	4.4	ND	ND	ND	30.2	
12	L	From HSVP storm water drain generating from sector 30, 31, Jharsa, Islampur at subhash chowk to Hero Honda Chowk Road near M/s HCG, CNG Pump station, Marble Markets sector-34, Gurugram	N 28° 25.719' E 077°01.250'	23.03.2019	1039 dt 30.03.2019	Greyish Bad	Bad	6.8	268	180	416	15	1290	ND	4.8	ND	ND	ND	32.8	
13	M	From HSVP storm water drain generating from Hero Honda chowk, Rajiv Chowk after Naharpur Rupa culvert at sector-34 merging to Badshapur Drain	N 28° 25.797' E 077°00.671	23.03.2019	1040 dt 30.03.2019	Greyish Bad	Bad	6.7	236	140	304	14	2720	0.4	6.1	ND	ND	ND	22.4	
15	O	Badshapur Drain (Leg III) after mixing of back HSVP Storm Drain at NH 8 Near Badshapur, Gurugram	N 28° 25.805' E 077°00.360	23.03.2019	1041 dt 30.03.2019	Greyish Bad	Bad	6.8	135	95	232	9	1260	ND	3.3	ND	ND	ND	18.6	